

(A)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK

O.A./T.A./R.A.No. 790 1995

Suresh Kr. Jena Applicant (s)

Versus

U.O.I. 205 Respondent (s)

Sr. No. Date

Order with Signature

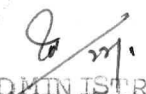
12/9
95

REGISTER


Registrar

1 22.1.95

The application is dismissed as being defective and the defects not having been removed despite several opportunities provided to the petitioner.


MEMBER (ADMINISTRATIVE)

990 for Rs 50/-
has been filed.

12/9/95

In this application, the
Petitioner is an
outsider has paid
for his selection as
EDBPM U/S 198
CAT, Act.

For
Defects may be
removed before
~~admission~~ Registration
for order Pl.

12/9/95

SO (9)

13.09.95

Regd (enleave)

Dy. Regd. 13/9/95